

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No. 4218/252/HDB/2017
NAME OF THE COMPANY	L & N Structural Engineers Private Limited
NAME OF THE PETITIONER(S)	L & N Structural Engineers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate for Petn	anil@pamadvocates.com 9885314234	P. gulya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri P. Anil Mukherji, Learned Counsel for the Applicant.

Parties are directed to file an affidavit regarding cash received / huge cash deposited post demonetization. The Learned Counsel for the Petitioner requested two weeks' time to comply with the objections.

Post the case on 04.12.2017.


Member (T)

Member (J)

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